## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose		Name of the Parties M/s. / Mr.
CP 173/16	IA 135/17 in TP 101/17	For hearing on IA 135/17	433( e) / 433(f)	PSA Tradeconnect Pvt. Ltd. Vs Reha Urban Infra Pvt. Ltd.

SL. NAME (IN CAPITA NO. & PHONE NUMB	ER 8884011979 REPRESENTATION TO WHOM	SIGNATURE Landhya SB
16. SANDHYA 888 4011	(Per Norder	Sovalyaso

## **ORDER**

Counsel for Petitioner is absent. No representation for Petitioner Company. Counsel for Respondent is present. I.A 135/17 is listed today for hearing. Since Counsel for Respondent in this I.A 135/17 is absent. Therefore, matter is list it on 25/01/2018 as a last chance.

Member (T)

Member (J)